months of April, May and June, 1972. These special trains would be arranged in the ensuing years also, subject to traffic offering.

## JUDGES OF ALLAHABAD HIGH COURT

- 29. SHRI K. CHANDRASEKHA-RAN: Will the Minister of LAW AND JUSTICE be pleased to state:
- (a) what is the total strength of Judges in the Allahabad High Court;
- (b) whether it is a fact that there are ten vacancies in the said High Court; and
- (c) if so, what are the reasons for the delay in filling up the vacancies?

THE MINISTER OF LAW AND JUSTICE (SHRI H. R. GOKHALE): (a) The total sanctioned strength of the Allahabad High Court is 30 Permanent Judges and 13 Additional Judges.

- (b) Yes, Sir.
- (c) Proposals for filling eight vacancies have been received and are under consideration.

## DECLINE IN WAGON PRODUCTION

- 30. SHRI KALYAN ROY: Will the Minister of RAILWAYS be pleased to state:
- (a) whether there has been a decline in the production of wagons during the last four months;
- (b) if so, by how much and the reasons for the decline; and
- (c) what steps have been taken to improve the situation?.

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) No, Sir

- (b) Does not arise.
- (c) All possible assistance including expediting supply of steel is being given to the wagon builders to step up production.

## SURVEY TO CONNECT CHITTORGARH WITH KOTA

31. SHRIMATI LAKSHMI KU-MARI CHUNDAWAT: SHRIMATI SITA DEVI: SHRI GANESH LAL MALI: SHRIMATI SAVITA BEHEN:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether a survey to connect Chittorgarh by rail with Kota has been carried out:
- (b) whether a sum of Rs. 50,000 has been sanctioned for the purpose; and
- (c) what progress has so far been made in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) and (b). A fresh traffic survey for Kota-Chittorgarh B.G./M.G. rail link was sanctioned in 1965, at a cost of Rs. 41,310/-.

(c) The survey was completed and the report was received in July, 1966. The line was seen to be unremunerative and the proposal for its construction was shelved.

## Free trading zone in the Mediterranean

- 32. SHRIMATI SAVITA BEHEN: Will the Minister of FOREIGN TRADE be pleased to state:
- (a) whether Government are aware of the decision taken by the European Common Market to establish a free trading Mediterranean Zone which would be linked with the Market;
- (b) whether it is likely to go against the interests of non-linked countries including India; and
- (c) the action proposed to be taken by Government for safeguarding India's interests?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE): (a) Negotia-